

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.93/94

Thursday, this the 21st day of April, 1994

CORAM:

THE HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

THE HON'BLE MR S KASIPANDIAN, ADMINISTRATIVE MEMBER

1. P Ramachandran,
Aged 32 years,
S/o Pitchandi Moopan,
TCM. Gr.II, Auto Exchange,
Thycaud,
Thiruvanthapuram.
2. R Gopakumar,
Aged 36 years,
S/o Raman Panicker,
TCM Gr.II, Auto Exchange,
DRM Office, Southern Railway,
Thycaud, Thiruvananthapuram.
3. P Padmakumar,
Aged 34 years,
S/o KP Appukuttan Pillai,
TCM Gr.II, Kollam,
Saradhavilasom Banglow,
Vadakkumthala P.O.
Pin-690 536.
4. KB Gireesh Kumar,
Aged 34 years,
S/o E Bhaskara Pillai,
TCM Gr,II, Exchange,
Thycaud, Thiruvananthapuram.
5. P Kanthimathinathan,
Aged 34 years,
S/o P Pachiam Pillai,
TCM Gr.II Exchange,
Thycaud, Thiruvananthapuram.
6. P Jayaraman Nair,
Aged 36 years,
S/o Padmanabhan Nair,
TCM Gr.II Exchange,
Thycaud, Thiruvananthapuram. - Applicants

By Advocate Mr PB Sureshkumar

Vs.-

1. Southern Railway,
represented by the General Manager,
Head Quarter Office, Madras. - Respondents

2. Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram.
3. PK Kannan,
TCM Gr.II,
Radio Patch Unit,
Trichur Railway Station
4. L Watts,
TCM Gr.II, Auto Exchange,
DRM Office, Thycaud,
Thiruvananthapuram.
5. V Chellan Nadar,
TCM Gr.II, DRM Office,
Control Test Room,
Thiruvananthapuram.
6. Ganesan,
TCM Gr.II, Auto Exchange,
Nagarcoil. - Respondents

By Advocate Mr K Karthikeya Panicker (for R.1&2)

O_R_D_E_R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

The prayer in the O.A. was to place the applicants above respondents 3 to 6 in the seniority list of 'Tele-communication Maintenance' Grade-II, Thiruvananthapuram Division.

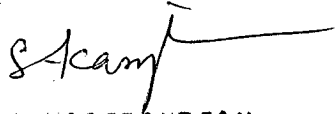
2. Respondents 1&2 state in their reply that they are prepared to consider the claim of applicants, after issuing notice to respondents 3 to 6, hearing them, and considering the matter in detail. This should satisfy the applicants. We direct respondents 1&2 to do as aforesaid with notice to affected parties and pass appropriate orders within three

...3...

months from today.

3. O.A. is accordingly disposed of. No costs.

Dated, this the 21st day of April, 1994.



S KASIPANDIAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/21/4